

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR
WP No. 2 of 2026

(ANIL KUMAR MISHRA Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 05-01-2026

Shri R.K.Sharma, Senior Advocate with Shri Prashant Sharma, Shri Rajiv Sharma, Shri Sameer Shrivastava and Shri Sankalp Sharma, Advocates for the petitioner.

Shri Prashant Singh, Advocate General with Shri Bramhadatt Singh, Additional Advocate General through Video Conferencing, Shri Vivek Khedkar and Shri Deependra Singh Kushwaha, Additional Advocate Generals, Shri S.S. Kushwaha and Shri Sohit Mishra, Government Advocates for respondent Nos.1 to 4/State.

Shri Rameshwar, Senior Advocate through Video Conferencing with Shri Ashok Ahirwar and Shri Vijay Sundaram, Advocates for respondent No.5/complainant.

Arguments heard.

Reserved for judgment.

(G. S. AHLUWALIA)
JUDGE

(and)

(ASHISH SHROTI)
JUDGE